

DIVISION BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/658(KB)2020
IA(I.B.C)/256(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	APUNDARIK MERCHANT PVT .LTD. VS CITYLIFE RETAIL PVT.LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Arani Guha, Adv.] For the R-6 in IA(I.B.C)/256(KB)2022

Mr. Yash Dalmia, Adv.]

Ms. Riya Debnath, Adv.] For the Respondent No. 2 in IA(I.B.C)/256(KB)2022

ORDER

1. Ld. Counsel appearing on behalf of the respondents present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **11.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.